

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:2487
ANSWERED ON:07.03.2003
TEXTILE QUOTA ROW
VINAY KUMAR SORAKE

Will the Minister of TEXTILES be pleased to state:

- (a) whether garment consignments worth more than Rs. 250 crores are being held up in European ports due to quota row;
- (b) if so, the details thereof; and
- (c) the remedial steps taken by the Government in this regard ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI BASANAGOUDA R. PATIL (YATNAL))

- (a) & (b) According to information furnished by Apparel Export Promotion Council (AEPIC), about 21.2 lakh pieces worth Rs. 43.0 crores (approximately) of shirts and pullovers are stuck up at European Ports due to excess shipment over the 2002 quota limits prescribed under the India-EU bilateral Textile Agreement.
- (c) The Government promptly approached the European Union for invocation of exceptional flexibilities for clearance of the stuck up consignments. The proposal has since been accepted by the European Union.